

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 4069-4070/2004

(From the judgement and order dated 27/08/2004 in CRLMA 3331/03
Crl.MA 5302/2003 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

CHANDRAKANT RAGHUNATH PATIL & ANR.

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With Appln(s). for exemption from filing c/c of the impugned Judgment
and ex-Parte stay)
(With Office Report)

Date : 31/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner (s)
Mr. A.P. Mayee, Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on the allotted date.

Time to surrender granted to the petitioners by

the High Court is extended till the next date of hearing.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER